

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Appeal(s) Involved:

**C/434/2009-DB**

[Arising out of Order-in-Appeal No. 31/2009 dated  
31/03/2009 passed by Commissioner of Customs (Appeals)]

**M/S UNIVERSAL POWER  
TRANSFORMERS PVT LTD**  
26/A, 2ND PHASE, PEENYA INDUSTRIAL  
AREA, BANGALORE

Appellant(s)

*VERSUS*

**Commissioner of Service Tax  
BANGALORE SERVICE TAX- I**  
1ST TO 5TH FLOOR,  
TTMC BUILDING, above BMTC BUS  
STAND,DOMLUR  
BANGALORE, - 560071  
KARNATAKA

Respondent(s)

**Appearance:**

**None**

For the Appellant

**Mrs. Kavita Podwal,  
Superintendent, AR**

For the Respondent

**CORAM:**

**HON'BLE MR. S.S GARG, JUDICIAL MEMBER  
HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER**

**Final Order No. 20554 / 2019**

Date of Hearing: 18/07/2019

Date of Decision: 18/07/2019

**Per : S.S GARG**

When this matter was called up, none appeared on behalf of the appellant despite notice. On perusal of the records, it is noticed that this matter has been coming up for disposal regularly and was adjourned on some pretext or other. Today also, none appeared on behalf of the

appellant. It appears that the appellant is no longer interested in pursuing the appeal. In view of this, the appeal is dismissed for non-prosecution.

(Order was pronounced and dictated  
in Open Court on **18/07/2019**)

**S.S GARG**  
**JUDICIAL MEMBER**

**P. ANJANI KUMAR**  
**TECHNICAL MEMBER**

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